

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1678 of 1998

New Delhi, dated this the 20th December, 1999 (3)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J).

Dr. (Mrs.) B. Warjri,
W/o Shri R.V. Warjri,
B/o D-II A/11, Moti Bagh South,
New Delhi-110021.

... Applicant

(By Advocate: Shri K.N.R. Pillai)

Versus

1. Government of NCT of Delhi
through the
Secretary (Medical),
5, Sham Nath Marg,
Delhi-110054.

2. The Director of Health Services (Delhi)
E Block, Saraswati Bhawan,
Connaught Place,
New Delhi.

... Respondents

(By Advocate: Shri Rajinder Pandita)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Pillai prays for permission to withdraw
the O.A. Permission is granted and the O.A. is dismissed
as withdrawn.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

/GK/